

Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-1206/97

New Delhi this the 23rd day of May, 1997.

Hon'ble Mr. Justice K.M. Agarwal, Chairman  
Hon'ble Mr. S.P. Biswas, Member(A)

Shri Raj Kumar Dohare,  
Inspector, Central Excise,  
S/o Sh. R.S. Dohare,  
R/o C-1/DDA Flats,  
Munirka, New Delhi. .... Applicant

(Applicant in person)

versus

1. Union of India through  
Secretary of Revenue,  
Ministry of Finance,  
North Block, New Delhi.
2. Deputy Commissioner(P&V),  
Central Excise,  
C.R. Building,  
T.P. Estate,  
New Delhi.
3. Mr. Rajeev Kapoor,  
Inquiry Officer,  
Assistant Commissioner of Customs,  
I.G.I. Airport, New Delhi. .... Respondents

ORDER(ORAL)

Hon'ble Mr. Justice K.M. Agarwal, Chairman

Heard the applicant in person.

It appears that the applicant is facing a departmental enquiry. One Shri Rajeev Kapoor, Assistant Commissioner of Customs, I.G.I. Airport is the enquiry officer. The grievance of the applicant is that when he goes to attend the enquiry, which takes place in the office of the enquiry officer at Airport, he does not get easy entry and, therefore, at times he is unable to participate in the enquiry.

*It is submitted that one Sh. T.R. Kakria is his*

*Tm*

defence assistant, who also faces similar difficulty. Under the circumstances, a prayer is made for changing the enquiry officer and venue of enquiry.

We are of the view that this application can be disposed of at the admission stage itself by directing the respondents to see that the applicant and his defence assistant Sh. T.R. Kakria get regular passes, to enable them to get easy entry in the office of the enquiry officer at airport as and when the date of enquiry is fixed and enquiry proceedings are taken up. Accordingly, we direct the respondents to do the needful and we dispose of this application in the light of the directions aforesaid with no order as to costs.

Let a copy of this order be given to the applicant and also despatched immediately to the respondents so as to enable them to act immediately and promptly in order to avoid unnecessary delay in concluding the enquiry.

*Ban*

(K.M. Agarwal)  
Chairman

*Ramam*  
(S.P. Biswas)  
Member (A)

/yv/